## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

Appeal. No.589/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company		Sri Ansuman Patnaik & Ors-Vs-ROC, Orissa		
Ur	nder Section	252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) MS. Swapna Chowley, Adv 2) Mr. Krishnendu Mulherjee, Adu Petitioner Mulherjee 3) Ms. Anindite Mulherjee, Adu 08/01/2018

## ORDER

Ld. Counsel for the appellant is present.

Report of ROC, Odisha is received.

For further hearing list the matter on 21/02/2018.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)